

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.412

**Company Appeal/01/ND/2022 Company Appeal/02/ND/2022 Company
Appeal/43/ND/2021 Company Appeal/48/ND/2021 IA/5010/ND/2022
IA/3928/ND/2022 IA/5877/ND/2022 IB/2690/ND/2019**

IN THE MATTER OF:

Syndicate Steel Traders	...	Applicant
Versus		
VGA Developers Pvt Ltd	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 17.01.2023

Coram:

**MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Mr. Anshuj Dhingra, Adv. Mr. Shubhangda, Adv. Ms. Radhika Rai, Adv.
For the Liquidator	: Mr. Ahsan Ahmad for Mr. Aishwarya Mohan Gahrana (Liquidator)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **17.02.2023**.

**Sd/-
Vishal Rana
Court Officer
Court-IV**